In The Central Administrative Tribunal
GUWAHATI BENCH : GUWAHATI

ORDER SHEET
APPLICATION NO. 307/98   OF 199

Applicant(s) *Arun Ch. Das*

Respondent(s) *UOI & Or.*

Advocate for Applicant(s) *Mr. B.K. Sarma, Mr. J. Sarma, Mr. A.K. Sarma*

Advocate for Respondent(s) *Mr. B. Pathak, Addl. C.G.S.C*

Notes of the Registry	Date	Order of the Tribunal
The application is in form and within time. C.F. of Rs. 50 deposited vide IPO BD No. 03/908 Dated 23.12.98	7-1-99	Present:- Hon'ble Mr.Justice D.N.Baruah, Vice-Chairman and Hon'ble Mr.G.L.Sanglyine, Administrative Member.

Heard Mr.B.K.Sharma learned counsel appearing on behalf of the applicant and Mr.B.C.Pathak, learned Addl.C.G.S.C.for the respondents.

Issue notice to show cause as to why the application should not be admitted. Notice is returnable by 4 weeks

List on 11-2-99 for Admission.

Mr.B.C.Pathak, learned Addl.C.G.S.C. receives notice on behalf of all the respondents. No formal notice need be sent. Office to furnish the copy of the application during the course of the day.

Member   Vice-Chairman

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Notes of the Registry	Date	Order of the Tribunal
11 - 1 - 99 Mr. B.C. pathak Addl. C.G.S.C has been Received Copy of The Service Notices on Respondant No. 1 - 3. 11-1-99	11.2.99	Mr B.C. Pathak, learned Addl. C.G.S.C. has informed this Tribunal and also placed letters before us which show that the relief has already been given to the applicant. Mr S. Sarma, learned counsel for the applicant, however, has no instructions in this matter. Considering the submission of Mr Pathak we dispose of this application as infructuous.
10 - 2 - 99 1) Service Ready. 2) Show cause has not been filed 10/2/99	nkm 12/2/99	Member Vice-Chairman
15.2.99 Copies of the order have been sent to the S/sec transferring the same to the L/Advocate of the parties. final vide D.No. 534 & 535 Dtd 16.2.99.		